NOTICE

In continuation of the Notification dated 17.10.2022 and notice dated 20.10.2022 regarding Diwali Vacation 2022, it is hereby notified for the information of Advocates and Parties in person that **the Hon'ble Shri. Justice N.R. Borkar** has issued the following directions :-

> In order to seek circulation for 02.11.2022 and 04.11.2022, the circulation notes/praecipies shall be given (physically) to Sheristedar/Associate on or before 2 pm on 01.11.2022 and 03.11.2022 respectively.

Date : 31st October 2022

By Order

Sd/-

(S.B. Bhansali)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-

(H.M. Bhosale)
Registrar (Judl.-II)
High Court (A.S.), Bombay